

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.404/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6TH JULY, 2018, 10:30 A.M


Name of the Company	M/s Achyuta Associates Pvt Ltd-Vs- ROC, Orissa		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

for Achyuta Associates Pvt Ltd.
 Soumya Sunit Mishra
 06.07.2018
 SOUMYA SUNIT MISHRA
 FCC-8006, COP-9016
 Practising Company Secretary

ORDER

Ld. Pr. CS appears for the Appellant and seeks time to file financial statements for defaulting years. Time is granted.

The matter is adjourned for further consideration on 01.08.2018.

(M. 
Member(J)